

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **23.04.2024** (TUESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)**  
**Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 117/2024 For Condone Delay IA No. 314/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024	Reena Paul Vs CA Francis Mathew, RP  <b>WITH</b>	Mr. Avinash Krishnan Ravi	
2	Comp App (AT) (CH) (Ins) No. 118/2024 For Condone Delay IA No. 318/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024	KG Paul Vs CA Francis Mathew, RP  <b>WITH</b>	Mr. Avinash Krishnan Ravi	
3	Comp App (AT) (CH) (Ins) No. 119/2024 For Condone Delay IA No. 321/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024	Mathew John Vs CA Francis Mathew, RP  <b>WITH</b>	Mr. Avinash Krishnan Ravi	
4	Comp App (AT) (CH) (Ins) No. 120/2024 For Condone Delay IA No. 325/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024	John Zachariah Vs CA Francis Mathew, RP  <b>WITH</b>	Mr. Avinash Krishnan Ravi	
5	Comp App (AT) (CH) (Ins) No. 121/2024 For Condone Delay IA No. 327/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024	Annu Mathew Vs CA Francis Mathew, RP	Mr. Avinash Krishnan Ravi	

6	Comp App (AT) (CH) (Ins) No. 124/2024 For Stay IA No. 335/2024 For Exemption IA No. 334 & 336/2024 To implead IA No. 348/2024	Preca Solutions India Pvt Ltd. Vs CA Naren Sheth, Liquidator, Aster Pvt. Ltd.	Mr. Naman Tandon	
7	Comp App (AT) (CH) (Ins) No. 126/2024 For Stay IA No. 340/2024	Chavva Naga Sampathi Tayaru, Suspended Director of Sri Ananda Lakshmi Narasimha Industries India Pvt. Ltd. Vs Central Bank of India Limited & Anr.	Mr. Avinash Krishnan Ravi	
8	Comp App (AT) (CH) No. 12/2024	Kaniyamparambil Madhavan Babu & Anr. Vs Vyapar Mandir Palarivattam Pvt. Ltd. & 6 Ors.	Ms. Saranya VS	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) No. 92/2023 For Urgent Hearing IA No. 1171/2023	Global Best Foundries Pvt Ltd & Anr. Vs D Suseela	Dr. KS Ravichandran Ms. S Manjula Devi	Mr. R Sivaraman
10	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	M/s Rajendra Gears, Rep by its Managing Partner Mr. Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd.	Mr. Aadil Singh Boparai	Mr. Siddharth Makkar

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	TA (AT) No. 213/2021 (CA (AT) No.91/2020)	K.N. Shamsudheen Vs M/s Kasmisons Builders Pvt Ltd & 3 Ors.	Mr. M Gireesh Kumar	

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	9805129/00305/2021 (Diary No. 1/2021)	Trane Technologies India Pvt. Ltd. Vs Prajay Engineers Syndicate Ltd.	M/s. Lohith Kumar Prithvi	
13	9805118/02523/2022 (Diary No. 9/2023)	Jayashree Mohan Vs PR Raman, Liquidator	Mr. Mohammed Tareq	
14	9805118/01127/2021 (Diary No. 61/2021)	Anurag Goel Vs Czarnikow Group Ltd.	Mr. R Sivaraman	
15	9805118/01599/2022 (Diary No. 703/2022)	Venkata Sivakumar V Vs Hon'ble NCLT Bench	Mr. V Venkata Sivakumar	
16	9805130/01613/2022 (Diary No. 723/2022)	K Premsagar Rao Vs Dr. KV Srinivas	Mr. Avinash Krishnan Ravi	
17	9805130/01616/2022 (Diary No. 724/2022)	K Premsagar Rao Vs Dr. KV Srinivas	Mr. Avinash Krishnan Ravi	
18	9805118/01479/2022 (Dairy No. 670/2022)	SNJ Distillers Pvt. Ltd. Vs S Rajendran,Head Monitoring Committee in the matter of Empee Distilleries Ltd.	Mr. Avinash Krishnan Ravi	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	Comp App (AT) (CH) (Ins) No. 192/2023 Leave to file IA No. 618/2023 For Stay IA No. 619/2023 For Direction IA No. 1435/2023	Sharon Hills Residents Association Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd. <b>WITH</b>	Mr. Liju V Stephen	Mr. PV Vinod
20	Comp App (AT) (CH) (Ins) No. 214/2023 Leave to file IA No. 706/2023 For Stay IA No. 707/2023	Angelwoods Apartments Allottees Association (AAAA) Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd. <b>WITH</b>	Mr. Liju V Stephen	Mr. PV Vinod
21	Comp App (AT) (CH) (Ins) No. 215/2023 Leave to file IA No. 708/2023 For Stay IA No. 709/2023	Orchid Valley Apartment Buyers Association Vs K Parameswaran Nair, RP, Samson and Sons Builders and Developers Pvt. Ltd	Mr. Liju V Stephen	Mr. PV Vinod
22	Comp App (AT) (CH) (Ins) No. 212/2023	Sanctuary Apartment Owner's Association & Anr. Vs K. Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd. & Anr.	Mr. Bijoy P Pulipra	Mr. Vinod PV-R1 R2
23	TA (AT) No. 228/2021 (CA (AT) (Ins) No. 337/2020	M/s Sagaya Annai Associates, A Registered Partnership Firm Vs Store N Move Pvt. Ltd.	Mr. Mohit D Ram	
24	TA (AT) No. 254/2021 (CA (AT) (Ins) No. 1048/2020)	Hero Exports Vs Mr. K Vasudevan RP, Tiffins Barytes Asbestos & Paints Ltd & 2 Ors. <b>WITH</b>	Mr. Aayushmaan Gauba	

25	TA (AT) No. 255/2021 (CA (AT) (Ins) No. 1049/2020)	Hero Exports Vs Mr. K Vasudevan RP, Tiffins Barytes Asbestos & Paints Ltd & 2 Ors.	Mr. Aayushmaan Gauba	
26	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No.895/2022	V-Con Integrated Solution Pvt Ltd. Vs CA Uthukuli Venkata Rao Sujatha & 4 Ors.	Ms. Kritika Nagpal	Mr. S Sathiyarayanan- R1
27	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, M/s Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner- II Employees Provident Fund Organization	Mr. Jerin Sojan James	Mr. R Vishnu
28	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Mr. G Madhusudhana Rao	Mr. SL Maurric Meshaak	Mr. Pranava Charan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022 To Adv. Hg. IA No. 70/2024	T. Raviprasad Vs SCL Infratech Ltd. & Anr.  <b>WITH</b>	Mr. Zain A Khan	Mr. Bikki Ravendra Babu - R2
30	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022 To Adv. Hg. IA No. 71/2024	Damavarapu Srinivas Vs VR Constructions & Anr	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu - R1

31	Contempt Case (AT) No. 5/2023 in CA (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of M/s The Jeypore Sugar Co. Ltd Vs Rajesh Kumar – GMIBBI & 3 Ors.	Mr. Venkata Sivakumar V	
32	Comp App (AT) (CH) (Ins) No. 271/2023 For Stay IA No. 840/2023	South Eastern Coalfields Limited Vs Saurabh Kumar Tikmani, RP	Mr. B Dinesh	Mr. Ramakant Rai
33	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd. <b>WITH</b>	Shardul Amarchand Mangaldas & Co Mr. Allwin Godwin	Ms. Srideepa Bhattacharya
34	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binan	Mr. Edward James	Mr. Sumesh Dhawan
35	TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah & 2 Ors. <b>WITH</b>	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
36	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & Ors Vs Amit Chandrakant Shah & Anr. <b>WITH</b>	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
37	TA No. 22/2021 (Comp App (AT) (Ins) No. 985/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr. <b>WITH</b>	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
38	TA No. 23/2021 (Comp App (AT) (Ins) No. 986/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr. <b>WITH</b>	Mr. Samir Malik	Mr. Amit Agrawal R2

39	TA No. 24/2021 (Comp App (AT) (Ins) No. 1172/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors <b>WITH</b>	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2 P. Rajkumar Jhabakh- R3
40	TA No. 25/2021 Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors. <b>WITH</b>	Mr. Samir Malik	Mr. Amit Agrawal R2 Mr. P Raj Kumar Jhabakh- R3
41	TA (AT) No. 170/2021 ((CA) (AT) (Ins) 1094/2019)	BCIL Yelahanka Projects LLP Vs Amit Chandrakant Shah & Ors. <b>WITH</b>	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
42	TA (AT) No.171/2021 ((CA) (AT) (Ins) 1140/2019)	Mrs Rachna Rego Vs Mr Amit Chandrakant Shah	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
43	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021 To implead IA No. 313/2023	Prudent ARC Limited Vs KSK Mahanadi Power Company Limited & 3 Ors	Mr. Anirudh Krishnan	M/s Shardul Amarchand Mangaldas & Co-R1 M/s Sagar Associates- R2 Mr. Edward James- R3 Ms. Janani Shankar (For Impleadment)
44	TA (AT) No. 76/2021 (CA (AT) No. 122/2018) For Directions IA No. 345/2023 Additional docs. IA No.338/2023	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors. <b>WITH</b>	Mr. I. Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
45	TA (AT) 77/2021 (CA (AT) No. 163/2018) Additional docs IA No. 346/2023	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. <b>WITH</b>	M/s R Antony Roche Kamal	Mr. Sandeep Kumar Ambalavanan- R1- R9
46	TA (AT) No. 78/2021 (CA (AT) No. 210/2018) Additional docs. IA No. 347/2023	Rayudu Nagabhushan & 17 Ors Vs SK Bigstar Foods Limited & 22 Ors. <b>WITH</b>	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan-R2 R3- R5 R7-R10

47	TA (AT)No. 80/2021 (CA (AT) No. 211/2018) For Additional docs. IA No. 364/2023	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors.	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan R2- R5-R10
48	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 & IA No. 638/2023	Mr. Vijay Kumar Penmetsa, Erst. Director/Shareholder Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors.  <b>WITH</b>	Mr. Abishek Anand	Mr. Y. Suryanarayana-R1
49	Comp App (AT) (CH) (Ins) No.30/2022 For Condone Delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand- R1
50	Comp. App (AT) (CH) (Ins) No. 294/2021 For Condone Delay IA No. 627/2021 For Exemption IA No. 626/2021	M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd.	M/s Poovayya & Co Mr. Tejpal Singh Rathore	Mr. ML Sharma
51	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Vs BMW India Pvt Ltd & Anr.	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
52	Comp App (AT) (CH) (Ins) No.99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
53	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt. Ltd. Vs Mrs. Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amritha Jain



54	Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs IA No. 1308/2023 & 99/2024 To Adv. Hg. IA No. 1377/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Saai Sudharsan- R1 Mr. Manjeet Buch IRP/R2
55	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
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For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500